

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

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PRINCIPAL BENCH

OA No. 953/96

New Delhi this the 7th day of October, 1997.

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Hon'ble Shri S.P. Biswas, Member (A)

1. Bhagwan Das S/o Ramanand
2. Ram Niwas S/o Ram Pyare
3. Satish Kumar S/O Ram Prakash
4. Ganesh Prasad S/O Tikka Ram
5. Suresh Kumar S/O Khusi Ram
6. Hardayal Singh S/o Bhakshi Ram
7. Hariram Singh S/O Sh. Prahlad Singh
8. Pitam Singh S/O Piru Mal
9. Sukhvir Singh S/O Lal Chand
10. Meherkumar Chand S/O Baidyanath Chand
11. Khem Singh S/o Sh. Nannu Singh
12. Ghanshyam Das S/O Sh. Shankar Lal

(All are Helper Khallasis working under
Chief Electrical Foreman, Train Lighting,
at New Delhi Railway Station, N/Delhi)

...Applicants

(By Advocate Shri H.K. Gangwani)

VS

1. General Manager (N.R.
Baroda House, New Delhi.)
2. Divisional Railway Manager,
Northern Railway, State Entry Road,
New Delhi.

..Respondents.

(By Advocate Sh. O.P. Kshatriya)

ORDER(oral)

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Learned counsel for the applicants seeks permission

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to withdraw this OA with liberty to file fresh OA if any grievance still survives.

2. In view of the above, permission is granted to withdraw this O.A. The same is accordingly dismissed as withdrawn with liberty to the applicants to file fresh OA if any grievance still survives.



(S.P.Biswas)
Member(A)



(Smt.Lakshmi Swaminathan)
Member(J)

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